

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. NO. 2180/92

DECIDED ON : 27.8.1992

Trilok Chand Saini ... Applicant

Vs.

The Deputy Registrar CAT etc. ... Respondents

CORAM : THE HON'BLE MR. T. S. OBEROI, MEMBER (J)
THE HON'BLE MR. P. C. JAIN, MEMBER (A)

Applicant through Shri A. Sharan, Sr. Counsel
with Shri I. C. Sudheer, Counsel.

ORDER (ORAL)

Learned counsel for the applicant wishes to withdraw
the O.A. as the applicant's representation dated 17.7.1992
is yet to be disposed of. Accordingly, the O.A. is disposed
of as withdrawn. The applicant shall be free to approach
the Tribunal at the appropriate time in accordance with law,
if so advised.

C. C.
(P. C. Jain)
Member (A)

Oberoi
(T. S. Oberoi)
Member (J)